

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 15<sup>th</sup> December, 2022

**NO. LJ (B) 4/2018/166**- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the power of Executive Magistrate</b>	<b>To be placed with District/Sub-Division</b>
1.	Smti Yvette Penny Chikasin G. Momin, Tourist Officer, Ampati.	<b>South West Garo Hills District</b>	<b>Deputy Commissioner, SWGH, Ampati</b>
2.	Smti Torali K. Marak, CDPO, Zikzak C&RD Block.		
3.	Smti Zanera R. Marak, CDPO, Betasing C&RD Block.		
4.	Smti Babyna Ch Marak, Asst. Director Horticulture, Ampati.		
5.	Smti Tama Sarah Momin, A.E.E. (Technical), PWD, Ampati.		
6.	Smti Sanghita Panto Marak, BADO, Kalaichar.		
7.	Smti Salne A Sangma, Asst. Director Agriculture, Ampati.		
8.	Shri Freddy Ochie N Sangma, A.E.E., PWD (R), Garobadha.		
9.	Shri Chingchang D Sangma, Inspector Legal and Metrology, Ampati.		
10.	Shri Grikjang Sunny R. Marak, Fishery Officer, Ampati.		
11.	Dr. Bannie Balsrang M. Sangma, A.H. & Vety Officer Ampati.		

12.	Shri Batdhu R. Marak, A.E.E., PWD (R), Ampati.	<b>South West Garo Hills District</b>	<b>Deputy Commissioner, SWGH, Ampati</b>
13.	Shri Dibyajyoti R. Marak, Labour Inspector, Ampati.		
14.	Shri Don Felecient R. Marak, General Manager, DCIC, Ampati.		
15.	Shri Cherak Flint R. Marak, Functional Manager, DCIC, Ampati.		
16.	Shri Majnu Hajong, Industrial Promotional Officer, DCIC, Ampati.		
17.	Shri Chisal Marak, Agriculture Development Officer, Ampati.		
18.	Shri Arthivan D. Shira, Functional Manager, DCIC, Ampati.		
19.	Shri Luithson K. Sangma, A.E.E., PWD, Ampati.		
20.	Shri Balsrang R. Sangma, Asst. Director Horticulture, Ampati.		
21.	Shri Romco R. Marak, Horticulture Development Officer, Ampati.		
22.	Shri Sengkam P. Marak, SDO, PHE, Ampati.		
23.	Dr. Tracy N. Sangma, AH & Vety Officer, Kalaichar.		
24.	Shri George W. Momin, Superintendent of Fisheries, Ampati.		
25.	Dr. Nokman A. Sangma, A.H. & Vety. Officer, Betasing C&RD Block.		
26.	Shri Sanang G. Momin, District Statistical Officer, Ampati.		
27.	Shri Cameron R. Marak, Asst. Engineer, Urban Affairs, Ampati.		
28.	Shri Lastine A. Sangma, SDO, PHE, Ampati.		
29.	Shri Welling N Sangma, EE, PWD, Ampati.		

30.	Shri Raju P. Marak, E.E, PHE Ampati.	<b>South West Garo Hills District</b>	<b>Deputy Commissioner, SWGHA, Ampati</b>
31.	Shri Harlow D Sangma, District Soil & Water Conservation Officer, Ampati.		
32.	Smti Charlene B Sangma, Labour Inspector.		
33.	Smti Leni Bethrine K. Sangma, Asst. Labour Commissioner, Ampati.		
34.	Smti Giting Ripamchi R. Marak, Agriculture Development Officer.		
35.	Smti Rhianon Sanra M Sangma, AH & Vety Officer, Rerapara.		

**Sd/-**  
**(M.M. Sangma),**  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
\*\*\*\*\*

MEMO.NO. LJ (B) 4/2018/166- A,  
Copy to:-

Dated Shillong, the 15<sup>th</sup> December, 2022

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (EL), South West Garo Hills, Ampati for information with reference to letter No. SWGHA/A.E/EL-I/2022/2910, dt. 9.12.2022.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

\*\*\*\*\*